


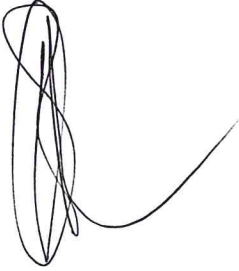

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

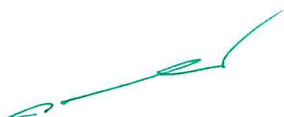
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 81/05	IA 16/17 in TP 82/16	For Orders on IA 16/17	397/ 398	Ramakrishna Meenaji Hadgal & Anr. Vs. Shree Ashraya Infra Co. Ltd. & 10 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ROSHAN R RAIKAR COMPANY SECRETARY IN PRACTICE 93 633 45457	R1 to R6	
2.	S. Jayalakashmi Dr. K.S. Ravichandran, ACS, KSR & Co Company Secretaries S. Jayalakashmi, Adv.		  R.T.O.

Counsel for petitioner is present. Counsel for respondent is present. IA 16/17 is listed for orders. Orders are not ready.

List it for orders on 26.09.2017.



MEMBER (J)



MEMBER (T)